

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **16.06.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 57/2026 For Injunction IA No. 792/2026 For Exemption IA No. 793/2026 For Stay IA No. 794/2026	Ganesh Patwari & 6 Ors Vs Starlite Global Enterprises (India) Ltd & Anr.	Mr. S Vedhavel	Ms. Nishitha B For Caveator
2.	Comp App (AT) (CH) (Ins) No. 121/2026 For Stay IA No. 379/2026 For Condone Delay IA No. 380/2026 For Additional Docs. IA No. 381/2026 Delay in refiling IA No. 830/2026 For Exemption IA No. 831/2026	Trident Infrastructure Vs Pennar Industries Ltd	Mr. Avinash Krishnan Ravi	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 291/2026 For Stay IA No. 820/2026 For Exemption IA No. 821/2026 <b>(With Defects)</b>	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr.	Mr. P Kamalhasan	
4.	Comp App (AT) (CH) No. 60/2026 For Stay IA No. 832/2026 For Exemption IA No. 833/2026 For Additional Docs. IA No. 834/2026 <b>(With Defects)</b>	Harti Venkataravanppa Dharmesh, Managing Director, Shareholder and Promoter of Vistara Media Pvt Ltd & 2 Ors. Vs Kamalapuri Narasimaih Jayalakshmi & 5 Ors.	Mr. Arunava Mukherjee	

5.	Comp App (AT) (CH) No. 61/2026 For Stay IA No. 835/2026 For Exemption IA No. 836/2026  <b>(With Defects)</b>	Mysore Mercantile Company Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. K Gaurav Kumar	
6.	Comp App (AT) (CH) (Ins) No. 239/2026 For Stay IA No. 680/2026  <b>(With Defects)</b>	Assistant Commissioner, Central Tax and Central Excise Vs CS Ramachandran & Anr.	Mr. PG Jayashankar	
7.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026  <b>(With Defects)</b>	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	
8.	Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Condone Delay IA No. 758/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 760/2026  <b>(With Defects)</b>	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd	Ms. Abitha Banu	Mr. VV Sivakumar For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt Ltd Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain
10.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Rangunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathiyarayanan R2
11.	IA No. 1830/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 658/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan

12.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1
13.	IA No. 676/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 238/2026 For Stay IA No. 677/2026	Sasmita Kumari Sadangi, Suspended Director of Yellowstone EV Power Pvt Ltd. Vs Genext Greenpower Solutions Pvt Ltd & Anr	Mr. Akash Balagee	
14.	IA No. 699/2026 (For Direction) in Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1
15.	Comp App (AT) (CH) (Ins) No. 266/2026 For Stay IA No. 747/2026 For Condone Delay IA No. 748/2026 For Urgent Listing IA No. 749/2026 For Exemption IA No. 750/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	
16.	Comp App (AT) (CH) (Ins) No. 267/2026 For Exemption IA No. 751/2026 For Stay IA No. 752/2026 For Urgent Listing IA No. 753/2026 For Condone Delay IA No. 754/2026	Axis Bank Ltd & Anr. Vs Renuka Devi Rangasamy, RP of the Consolidated Corporate Debtors, Regen Powertech Pvt Ltd & Regen Infrastructure and Services Pvt Ltd	Mr. Pranava Charan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 810/2026 (For Urgent Listing) in Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar	Mr. Bathri Narayan
19.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
20.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. <b>WITH</b>	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
21.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
22.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
23.	Comp App (AT) (CH) (Ins) No. 130/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. <b>WITH</b>	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
24.	Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3
25.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors <b>WITH</b>	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
26.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	Mr. VVSN Raju R1
27.	Comp App (AT) (CH) No. 134/2025 Interim Injunction IA No. 1479/2025	Vedre Vajender Rao Vs Speed Projects and Infrastructure Pvt Ltd & 10 Ors	Mr. TK Bhaskar	Mr. Avinash Krishnan Ravi R1 R2 R5 R8 Mr. Jerin Asher Sojan R10

28.	Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	
29.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2
30.	Comp App (AT) (CH) (Ins) No. 384/2025	Future Market Networks Ltd Vs Laila Hotels & Resorts Pvt Ltd	Ms. Anusha Peri	Mr. Polkampally Pavan Kumar Rao
31.	Comp App (AT) (CH) (Ins) No. 410/2025 For Stay IA No. 1168/2025	N Srinivasan General Secretary, Indu Employees Progressive Union Vs CA M Suresh Kumar, Liquidator of Hindustan Builders Photo Films Mfg.Co Ltd & Anr	Mr. A Saravanan	Mr. AG Sathyarayana R1
32.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Joysula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	
33.	Comp App (AT) (CH) (Ins) No. 619/2025 <b>(With Defects)</b>	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	
34.	Comp App (AT) (CH) No. 39/2026 For Stay IA No. 533/2026	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr	Mr. Atul Madhavan	
35.	Comp App (AT) (CH) (Ins) No. 249/2026	Jiva International PTE Ltd Vs Vintage Coffee Pvt Ltd	Mr. K Nishanth	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 43/2022 For Stay IA No. 91/2022	Bank of India Vs CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar R1
37.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited <b>WITH</b>	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
38.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Prithviraj JS
40.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank <b>WITH</b>	Mr. S Viswanathan Party in person	Mr. ML Ganesh
41.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
42.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd	Mr. K Gowtham Kumar	Mr. Vinod Kumar
43.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
44.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. <b>WITH</b>	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
45.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju <b>WITH</b>	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
46.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat <b>WITH</b>	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
47.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu and Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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